

144

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI**

**INDEX**

**IN**

**RESPONSE AFFIDAVIT**

(On behalf of Divisional Forest Officer, Tehri, Uttarakhand)

(Respondent No. 4)

(In Compliance with the Hon'ble Tribunal's Order dated 23.10.2024)

**IN**

**O.A. No. 961 OF 2024**

Nitin Dev

Applicant

Versus

State of Uttarakhand & Ors.

Respondents

<b>S. No.</b>	<b>Particulars</b>	<b>P. Nos.</b>
1	Index	1
2	Submission to take the document on record on behalf of Respondent No. 4	2-3
3	Annexure A	4

Dated: /02/2025

Filed By:



Deepak Bora

Advocate

Counsel for the State of Uttarakhand

17, New Lawyers Chambers,

Setalvad Block, Supreme Court of India,

New Delhi, 110001

Mobile No. 9971578987

145

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL  
BENCH, NEW DELHI**

**INDEX**

**IN**

**RESPONSE AFFIDAVIT**

(On behalf of Divisional Forest Officer, Tehri, Uttarakhand)

(Respondent No. 4)

(In Compliance to the Hon'ble Tribunal's Order dated 23.10.2024)

**IN**

**O.A. No. 961 OF 2024**

Nitin Dev

Applicant

Versus

State of Uttarakhand & Ors.

Respondents

**Submission to take the document on record on behalf of  
Respondent No. 4**

Most respectfully showeth:-

1. That the Divisional Forest Officer (DFO) seeks to place on record the attached document issued by the Forest Department, Narendra Nagar Forest Division, dated 07/02/2025, bearing reference number 2045/29-3(3). The said document is annexed herewith and marked as **Annexure A**.
2. The said document is of significant relevance to the present proceedings before this Hon'ble Tribunal, as it pertains to the unauthorized encroachment on forest land by Respondent No. 5. The notice unequivocally directs the respondent to vacate the encroached forest land by 16/02/2025, failing which further legal action shall ensue.
3. As this document substantiates our submissions and is crucial for the fair adjudication of the matter, it is most humbly prayed that this Hon'ble Tribunal may be pleased to take the document on record.

146

**PRAYER**

It is most humbly prayed:-

1. That the Hon'ble Tribunal be pleased to take the document on record,  
and;
2. Pass any other order that the Hon'ble Tribunal deems fit.

Dated: /02/2025

Filed By:



Deepak Bora

Advocate

Counsel for the State of Uttarakhand  
17, New Lawyers Chambers,  
Setalvad Block, Supreme Court of India,  
New Delhi, 110001  
Mobile No. 9971578987

कार्यालय प्राधिकृत अधिकारी/प्रभागीय वनाधिकारी, नरेन्द्रनगर वन प्रभाग मुनि-की-रेती, टिहरी गढ़वाल।

E-Mail- dfonnagar-forest-uk@nic.in

Phone/Fax No.- 0135-2442052

पत्रांक :- 2045 / 29-3(3)

,दिनांक, मुनि-की-रेती, 07/02/2025।


सेवा में,

प्रेम चैतन्य,  
अतिक्रमणकारी  
लीज संख्या-52, ब्रहमपुरी,  
जनपद-टिहरी गढ़वाल।

विषय :- नोटिस।

आप अवगत है कि शिवपुरी रेंज के अन्तर्गत लीज संख्या-52 ब्रहमपुरी कक्ष संख्या-52 आरक्षित वन क्षेत्र में 0.4146 हेक्टेयर वन भूमि में अवैध अध्यासन के संबंध में अधोहस्ताक्षरी के कार्यालय में बेदखली वाद संख्या-02 सन् 2024 अन्तर्गत धारा-61क भारतीय वन (उत्तरांचल संशोधन) अधिनियम, 2001 के तहत विचाराधीन है। उक्त बेदखली वाद में दिनांक 05.02.2025 को सुनवाई के दौरान आपके द्वारा स्वामी विवेकानन्द दास के नाम लीज संख्या-52 स्वीकृत क्षेत्र 0.2089 से अधिक किये गये अतिक्रमण वन भूमि को दिनांक 16.02.2025 तक स्वयं खाली करने हेतु सहमति प्रदान एवं प्रार्थना पत्र प्रस्तुत किया गया था।


अतः आपको निर्देशित किया जाता है कि आप नियत समय अवधि तक प्रश्नगत अतिक्रमण को स्वयं खाली कर दें अन्यथा की स्थिति विभाग द्वारा अग्रेत्तर कार्यवाही की जायेगी।

  
प्रभागीय वनाधिकारी,  
नरेन्द्रनगर वन प्रभाग,  
मुनि-की-रेती।

संख्या/दिनांकित तदैव।

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. उप प्रभागीय वनाधिकारी, देवप्रयाग एवं नरेन्द्रनगर उप वन प्रभाग।
2. वन क्षेत्राधिकारी, शिवपुरी रेंज को इस आशय से प्रेषित कि आप उक्त नोटिस की एक प्रति संबंधित अतिक्रमणकारी को तामिल कराते हुये दूसरी प्रति में प्राप्ति हस्ताक्षर प्राप्त करते हुये इस कार्यालय को उपलब्ध कराये तथा साथ ही उपरोक्त दिये गये निर्देशों के अनुसार अग्रिम वैधानिक कार्यवाही सुनिश्चित करेंगे।

  
प्रभागीय वनाधिकारी,  
नरेन्द्रनगर वन प्रभाग,  
मुनि-की-रेती।

Date  
m. No.

Received by  
Shashi Yadav

9-2-2025

9149323698